

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 61 OF 2016 &  
IA NO. 153 OF 2016**

**Dated : 11<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Odisha Power Transmission Corporation Ltd. ... Appellant(s)  
Vs.  
M/s Jindal Stainless Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. L.N. Mahapatra  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain (Rep.) for R.1  
  
Mr. Rutwik Panda  
Mrs. Anshu Malik for OERC

**ORDER**

Learned counsel for the State Commission seeks two weeks time to file reply. He may file the same on or before 26.08.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.09.2016 after serving copy on the other side.

List the matter on **18.10.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt